

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(B)

OA/TA/MP. No. OA 290/96199

H.K. Sharma Versus UOI

Date of Order	Orders
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29-01-98

Mr. S.K. Jain, President of the C.A.T. Bar Association, Jaipur, has informed us that the members of the C.A.T. Bar would again be on strike from 27.1.98 afternoon to 31st January, protesting against what they call the proposed abolition of the Tribunal.

OA/MA/CP/RA may be listed for admission/direction/hearing on 26/5/96.

(Ratan Prakash)
Judicial Member

(O.P. Sharma)
Administrative Member

17-3-98

MA NO. 49/98 (OA NO. 290/96)

Mr. S.K. Jain, Counsel for the applicant
Mr. V.S. Gaurjar, Counsel for the respondents

This is a Misc. Application filed by the applicant in OA No. 290/96 seeking permission to withdraw the OA. The OA is fixed for hearing on 26-5-98. The Learned Counsel for the applicant has also orally prayed that the date fixed in the OA for hearing may be advanced to today and the OA may be allowed to be withdrawn in view of the Misc. Application filed as aforesaid. The date fixed in the OA is advanced to today. The Misc. Application is allowed and it is disposed of accordingly. The OA is dismissed as having been withdrawn. No order as to costs.

1. The date fixed earlier viz 26-5-98 is cancelled

(Ratan Prakash)
Judicial Member

(O. P. SHARMA)
Administrative Member

Received copy
24/3/98
for V.S. Gaurjar

Copy of order - Issued to applicant
vide - 6305
dt - 26-3-98